



**Government of Jammu and Kashmir
Health & Medical Education Department
Civil Secretariat, Srinagar**

**Notification,
Srinagar, the 16th July, 2019.**

SRO 451 . - In exercise of the power conferred by sub-section (1) of section 20 of the Drugs and Cosmetics Act, 1940, the State Government hereby appoint Dr. Ram Avtar Singh, Director RDTL Chandigarh as Government Analyst for the whole State of Jammu and Kashmir in respect of Cosmetics.

By order of the Government of Jammu and Kashmir

(Atal Dulloo) IAS

Financial Commissioner

Health and Medical Education Department

No. HD/Drug/34/2019

Dated 16.07.2019

Copy to the:-

1. Financial Commissioner to Hon'ble Governor.
2. Drugs Controller General (India), FDA Bhawan, Kotla Road, New Delhi-110002.
3. Secretary to the Government, General Administration Department.
4. Secretary, Department of Law, Justice & Parliamentary Affairs.
5. Deputy Drugs Controller, Central Drugs Standard Control Organization (CDSCO)- Directorate General of Health Services, Ministry of Health and Family Welfare, Government of India FDA Bhawan, ITO, Kotla Road, New Delhi-110002.
6. Director, SKIMS Soura (Ex. Officio Secretary to the Government)
7. Commissioner, Drugs & Food Administration, J&K, Srinagar.
8. Ram Avtar Singh, Director RDTL Chandigarh, -160036.
9. Director Information, J&K Srinagar with the request to publish the notification in the Government Gazette.
10. Managing Director, JKMSCL, Srinagar.
11. Director, Archives, Archaeology & Museums, J&K, Srinagar
12. Director, ISM, J&K, Srinagar.
13. Director, Family Welfare, J&K, Srinagar.
14. Director Health Services, Jammu/Kashmir.
15. State Drug Controller, J&K, Srinagar.

16. General Manager, Government Press, Srinagar/Jammu with the request to publish the notification in the Government Gazette
17. Private Secretary to Financial Commissioner, Health and Medical Education Department.
18. Stock file.
19. Website.